

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:3789  
ANSWERED ON:30.07.2009  
IRREGULARITIES COMMITTED BY NGOS  
Singh Shri Brij Bhushan Sharan

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether irregularities committed by some Non Voluntary Organizations working in Textiles Sector have come to the notice of the Government;
- (b) if so, the details thereof and the action taken against said NGOs during each of the last three years and the current year; and
- (c) the monitoring mechanism evolved by the Government to prevent such irregularities?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TEXTILES(SMT. PANABAACA LAKSHMI)

(a): Yes, Madam.

(b): The irregularities have been found in the working of the three NGOs, which are implementing the Sheep & Wool Improvement Scheme (SWIS), a component of Integrated Wool Improvement & Development Programme (IWIDP). The implementation of the Scheme is being administered by the Central Wool Development Board (CWDB), a Registered Body under the Ministry of Textiles. The Central Bureau of Investigation (CBI) is investigating the charges of malfeasance against these NGOs. The details of the NGOs are as under:-

Sr. No. Name of Agency

1. M/s Godwad Gramin Vikas Va Anusandhan, Sansthan, Rani District Pali (Rajasthan)

2. M/s Sagan Kshetra Yojana Sammity, Khimel, P.O. Vidhya Wadi, Rani, District Pali (Rajasthan)

3. M/s Flight India, Nagpur (Maharashtra)

(c): There is a regular monitoring and evaluation process to assess, award and monitor the implementation of the Schemes which include Physical inspection of the activity under implementation and making the Inspection Reports a pre-condition for release of subsequent grants / reimbursement.